

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

53. C.P. (CAA)/1776/(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

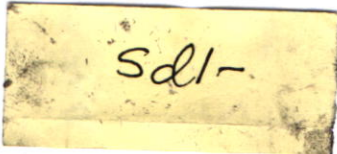
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.07.2018**

NAME OF THE PARTIES: Malladi Industries Pvt. Ltd. & Anr.

SECTION 230-232 of Companies Act, 2013

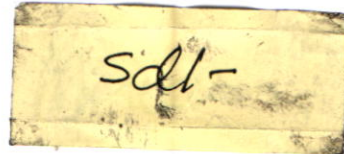
ORDER

At request, list this matter on 02.08.2018.



V. NALLASENAPATHY
Member (Technical)

Rohit



BHASKARA PANTULA MOHAN
Member (Judicial)